COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 71 OF 2016

Dated: 10th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai

Mr. Mazag Andrabi Mr. Anurag Bansal Mr. Deepak Jain Ms. Ritu Gupta

Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Dhananjay Baijal

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **22.10.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk